

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.10.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6836 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	MGB Advisors Private Limited Vs. Ajay Agarwal Liquidator of Pan India Infra Projects Pvt. Ltd.	Vaibhav Kharbanda
2.	I.A. No. 6870 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Yashdeep Sharma Vs. Tara Chand Meenia, Resolution Professional & Ors.	Suraj Prakash
3.	I.A. No. 6871 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Deep Industries Ltd. Vs. H. S. Mercantile Ltd. & Ors.	Arjun M. Padhiyar
4.	I.A. No. 6899 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	UCO Bank Vs. Debashish Nanda Resolution Professional & Anr.	Brijesh Kr. Tamber
5.	I.A. No. 6900 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Deep Industries Ltd. Vs. H. S. Mercantile Ltd. & Ors.	Arjun M. Padhiyar
6.	I.A. No. 6901 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Lords Inn Hotels and Developers Privatelimited Vs. Aaryaraj Club and Resorts LLP	Mahima Shah
7.	I.A. No. 6902 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shankar Prasad Dey & Anr. Vs. Bijay Murmuria Liquidator of Enfield Solar Energy Ltd.	Aishvary Vikram
8.	I.A. No. 6903 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anup Kumar (Liquidator of Independent TV) Vs. Ministry of Information and Broadcasting & Ors.	Shankari Mishra

9.	I.A. No. 6910 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anand Pratap Singh Vs. Praveen Kumar Garg	Rahul Kumar
10.	I.A. No. 6911 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Abhishek Satishchandra Sudrik (Personal Guarantor) Vs. Solapur Janata Sahakari Bank & Anr.	Dhaval Deshpande
11.	I.A. No. 7017 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1176 of 2023	Welcome Steel Through its sole proprietor, Abdul Hafiz Murtaza Hussain Khan Vs. Kavish International Trading Pvt. Ltd.	Tushar Thareja

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